Sl. No.	Parameter
22.	Single Window Services provided by the park?
23.	Dormitory for labor and drivers available in the park?
24.	Bank branch/ ATM available in the park?
25.	Canteen/ Restaurant available in the park?
26.	Weighbridge for cargo and freight available in proximity of 1 Km?
27.	Designated truck parking available within the park?
28.	Skill development center within the park?
4.	Environment and Safety Management
29.	Fire hydrants/fire trucks/fire-fighting systems available in the park?
30.	Disaster management plan/protocols established for park safety?
31.	Air Quality monitoring station available in the park?
32.	Functional CCTV and other security system available for the park premises?
33.	Rest area for women workers available in the park or its vicinity?
34.	PHC/CSC/ESI Dispensary/25 Bed Hospital inside the park?

# Setting up of large scale PNG network

\*96. DR. AMEE YAJNIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has any proposal to set up Piped Natural Gas (PNG) network on a large scale in near future;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the details about the plan outlay and nodal agencies regarding the aforementioned plan?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006 Regulations notified thereunder. PNGRB identifies the Geographical Areas (GAs) for the

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development of City Gas Distribution (CGD) network depending on the natural gas pipeline connectivity/natural gas availability and techno-commercial viability. At present, 96 Geographical Areas (GAs) across 23 States/Union Territories (UTs) are operational. Details are given in the Statement-I (*See* below). In order to expand the coverage of CGD network, PNGRB had granted authorization for 84 GAs in 9th CGD Bidding Round. With the completion of 9th CGD Bidding Round, CGD would be accessible in 180 GAs covering approximately 280 districts (263 complete and 17 part) spread over 26 States and UTs. Details of GAs authorized under 91 CGD bidding round are given in the Statement-II (*See* below).

PNGRB has also launched 10th CGD Bidding Round for development of CGD Network covering 50 Geographical Areas spread over 14 States and 124 districts (112 full and 12 part). List of Geographical Areas to be covered under 10th round bidding CGD are given in the Statement-III (*See* below).

(c) With respect to plan outlay of the project, the authorized entities are required to execute the CGD development projects in their respective authorized GAs for which requisite expenditure (Capex/Opex) is undertaken by them. The authorized entity executes work as per their work plan for the GA. The expenditure varies as per the size of the GA and averages around ₹400 crore per district over the work plan period. There is no Plan Outlay on Government account in this regard.

## Statement-I

S1. 1	No. Geographical Areas	State/Union terriority	Authorized Entity
1.	Dewas (part) District	Madhya Pradesh	GAIL Gas Limited
2.	Kota (part) District	Rajasthan	Rajasthan State Gas Limited
3.	Mathura (part) District	Uttar Pradesh	JV of DSM Infratech Private Limited &Saumya Mining Private Limited
4.	Kakinada	Andhra Pradesh	Bhagyanagar Gas Limited
5.	Sonipat (part) District	Haryana	GAIL Gas Limited
6.	Meerut (part) District	Uttar Pradesh	GAIL Gas Limited

List of Geographical Areas covered before 9th CGD bidding round

S1. No	o. Geographical Areas	State/Union terriority	Authorized Entity
7.	Chandigarh (UT) and Panchkula (part), SAS Nagar (part) &Solan (part) Districts	Chandigarh, Haryana, Punjab & Himachal Pradesh	Indian Oil-Adani Gas Private Limited
8.	Allahabad (part) District	Uttar Pradesh	IndianOil-Adani Gas Private Limited
9.	Jhansi (part) District	Uttar Pradesh	Central UP Gas Limited
10.	Jalandhar (part) District	Punjab	Jay Madhok Energy Private Limited
11.	Bhavnagar	Gujarat	Gujarat Gas Limited
12.	Jamnagar	Gujarat	Gujarat Gas Limited
13.	Kutch West	Gujarat	Gujarat Gas Limited
14.	Kutch East	Gujarat	Jay Madhok Energy Private Limited
15.	Ludhiana (part) District	Punjab	Jay Madhok Energy Private Limited
16.	Bengaluru Rural and Urban Districts	Karnataka	GAIL Gas Limited
17.	Panipat District	Haryana	IndianOil-Adani Gas Private Limited
18.	Palghar District and Thane Rural	Maharashtra	Gujarat Gas Limited
19.	Raigarh District (excluding areas already authorized)	Maharashtra	Mahanagar Gas Limited
20.	UT of Dadra and Nagar Haveli	Dadra and Nagar Haveli	Gujarat Gas Limited
21.	UT of Daman	Daman and Diu	IndianOil-Adani Gas Private Limited
22.	Amritsar District	Punjab	Gujarat State Petrone Limited

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Sl. No	b. Geographical Areas	State/Union terriority	Authorized Entity
23.	Pune District (excluding areas already authorized)	Maharashtra	Mahesh Gas Limited
24.	Ernakulam District	Kerala	IndianOil-Adani Gas Private Limited
25.	Udham Singh Nagar District	Uttrakhand	Indian Oil-Adani Gas Private Limited
26.	Haridwar District	Uttarakhand	Haridwar Natural Gas Private Limited
27.	East Godavari District (excluding area already authorized)	Andhra Pradesh	Godavari Gas Private Limited
28.	West Godavari District	Andhra Pradesh	Godavari Gas Private Limited
29.	Tumkur District	Karnataka	Megha Engineering & Infrastructure Limited
30.	Krishna District (excluding area already authorized)	Andhra Pradesh	Megha Engineering & Infrastructure Limited
31.	Dharwad District	Karnataka	IndianOil-Adani Gas Private Limited
32.	Belgaum District	Karnataka	Megha Engineering & Infrastructure Limited
33.	Bhatinda District	Punjab	Gujarat State Petronet Limited
34.	Saharanpur District	Uttar Pradesh	Bharat Petroleum Corporation Limited
35.	Amreli District	Gujarat	Gujarat Gas Limited
36.	Patan District	Gujarat	Sabarmati Gas Limited
37.	Dahej Vagra Taluka	Gujarat	Gujarat Gas Limited
38.	Rupnagar District	Punjab	Bharat Petroleum Corporation Limited

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S1. N	o. Geographical Areas	State/Union terriority	Authorized Entity
39.	North Goa District	Goa	Goa Natural Gas Private Limited
40.	Dahod District	Gujarat	Gujarat Gas Limited
41.	Banaskantha District	Gujarat	IRM Energy Private Limited
42.	Anand District (excluding areas already authorized)	Gujarat	Gujarat Gas Limited
43.	Panchmahal District	Gujarat	Gujarat Gas Limited
44.	Fatehgarh Sahib District	Punjab	IRM Energy Private Limited
45.	Yamunanagar District	Haryana	Bharat Petroleum Corporation Limited
46.	Ratnagiri District	Maharashtra	Unison Enviro Private Limited
47.	Rewari District	Haryana	Indraprastha Gas Limited
48.	Dhar District	Madhya Pradesh	Naveriya Gas Private Limited
49.	Rohtak District	Haryana	Bharat Petroleum Corporation Limited
50.	Solapur District	Maharashtra	IMC Limited
51.	South Goa District	Goa	IndianOil-Adani Gas Private Limited
52.	Karnal District	Haryana	Indraprastha Gas Limited
53.	Ambala and Kurukshetra Districts	Haryana	Consortium of HPCL & Oil India Limited
54.	Kolhapur District	Maharashtra	Consortium of HPCL & Oil India Limited
55.	Bulandshahr (part) District	Uttar Pradesh	IndianOil-Adani Gas Private Limited

# Written Ans. Std. Ques... [20 December, 2018] ...for the 19th Dec., 2018 35

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S1. N	lo. Geographical Areas S	State/Union terriority	Authorized Entity
56.	Bagpat District	Uttar Pradesh	Consortium of Essel Gas Company Limited & Avinash EM Projects Private Limited
57.	NCT of Delhi	Delhi	Indraprastha Gas Limited
58.	Mumbai & Greater Mumbai	Maharashtra	Mahanagar Gas Limited
59.	Bareilly (part) District	Uttar Pradesh	Central UP Gas Limited
60.	Kanpur (part) District	Uttar Pradesh	Central UP Gas Limited
61.	Pune City including Pimpri-Chiechwad & adjoining contiguous areas Hinjewadi, Chakan, Talegaon	Maharashtra	Mahrashtra Natural Gas Limited
62.	Vijaywada	Andhra Pradesh	Bhagyanagar Gas Limited
63.	Thane Urban and adjoining municipalities	Maharashtra	Mahanagar Gas Limited
64.	Indore (including Ujjain City) (part) District	Madhya Pradesh	Aavantika Gas Limited
65.	Hyderabad	Telangana	Bhagyanagar Gas Limited
66.	Agra	Uttar Pradesh	Green Gas Limited
67.	Gandhinagar, Mehsana, Sabarkantha	Gujarat	Sabarmati Gas Limited
68.	Gwalior (part) District	Madhya Pradesh	Aavantika Gas Limited
69.	Firozabad (Taj Trapezium Zone)	Uttar Pradesh	GAIL Gas Limited
70.	Kolkata Municipal Corporation and Parts of adjoining Districts	West Bengal	Greater Calcutta Gas Supply Corporation Limited
71.	Upper Assam	Assam	Assam Gas Company Limited
72.	Agartala	Tripura	Tripura Natural Gas Company Limited

#### Written Ans. Std. Ques... [20 December, 2018] ...for the 19th Dec., 2018 37

S1. No	o. Geographical Areas S	State/Union terriority	Authorized Entity
73.	Lucknow	Uttar Pradesh	Green Gas Limited
74.	Vadodara	Gujarat	Vadodara Gas Limited
75.	Khurja	Uttar Pradesh	Adani Gas Limited
76.	Surat, Bharuch, Ankleshwar	Gujarat	Gujarat Gas Limited
77.	Moradabad (part) District	Uttar Pradesh	Siti Energy Limited
78.	Nadiad	Gujarat	Gujarat Gas Limited
79.	Navsari (part) District	Gujarat	Gujarat Gas Limited
80.	Rajkot	Gujarat	Gujarat Gas Limited
81.	Surendranagar (part) District	Gujarat	Gujarat Gas Limited
82.	Ahmedabad City and Daskroi Area	Gujarat	Adani Gas Limited
83.	Hazira	Gujarat	Gujarat Gas Limited
84.	Valsad (part) District	Gujarat	Gujarat Gas Limited
85.	Anand area including Kanjari &Vadtal Villages (in Kheda District)	Gujarat	Charotar Gas Sahakari Mandali Limited
86.	Bhiwadi (in Alwar District)	Rajasthan	Haryana City Gas Distribution Limited
87.	Patna District	Bihar	GAIL (India) Limited
88.	East Singhbhum District	Jharkhand	GAIL (India) Limited
89.	Ranchi District	Jharkhand	GAIL (India) Limited
90.	Khordha District	Odisha	GAIL (India) Limited
91.	Cuttack District	Odisha	GAIL (India) Limited
92.	Varanasi District	Uttar Pradesh	GAIL (India) Limited
93.	Gautam Budh Nagar**	Uttar Pradesh	
94.	Ghaziabad**	Uttar Pradesh	
95.	Faridabad*	Haryana	
96.	Gurgaon*	Haryana	

Note: \* Matter Sub-judice \*\* Under Consideration of PNGRB

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District

### Statement-II

#### Sl. No. Geographical Area (GA) State/Union Winning Entity Territory 1 2 3 4 1. Srikakulam Visakhapatnam and Vizianagarm Andhra Sub-Judice Districts Pradesh 2. Cachar, Hailakandi and Karimganj Districts Assam Consortium of Assam Gas Company Limited, Oil India Limited and GAIL Gas Limited 3. Kamrup and Kamrup Metropolitan Assam Consortium of Assam Gas Districts Company Limited, Oil India Limited and GAIL Gas Limited 4. Aurangabad, Kaimur and Rohtas Districts Indian Oil Corporation Bihar Limited Consortium of Think Gas 5. Begusarai District Bihar Investments PTE Limited Bihar IndianOil-Adani Gaya and Nalanda Districts Gas 6. Private Limited 7. Diu and Gir Somnath Districts Daman and **IRM Energy Private** Diu & Gujarat Limited 8. Surendranagar District (Except areas Adani Gas Limited Gujarat already authorized) 9. Adani Gas Limited Barwala and Ranpur Talukas Gujarat 10. Navsari District (Except areas already Gujarat Adani Gas Limited authorized), Surat District (Except areas already authorized), Tapi District (Except areas already authorized) and the Dangs District 11. Junagadh District Gujarat Torrent Gas Private Limited Kheda District (Except areas already Gujarat Adani Gas Limited 12. authorized), Morbi District (Except areas already authorized) and Mahisagar

### CGD Authorizations in 9th CGD Bidding Round

1	2	3	4
13.	Narmada (Rajpipla) District	Gujarat	Gujarat Gas Limited
14.	Porbandar District	Gujarat	Adani Gas Limited
15.	Panchkula District (Except areas already authorized), Sirmaur, Shimla and Solan (Except areas already authorized) Districts	Haryana and Himachal Pradesh	IndianOil-Adani Gas Private Limited
16.	Bhiwani, Charkhi Dadri and Mahendragarh Districts	Haryana	Adani Gas Limited
17.	Hisar District	Haryana	Consortium of Haryana City Gas Kapil Chopra Enterprise and Rati Chopra
18.	Jhajjar District	Haryana	Sub-Judice
19.	Sonipat District (Except areas already authorized) and Jind District	Haryana	Hindustan Petroleum Corporation Limited
20.	Nuh and Palwal Districts	Haryana	Adani Gas Limited
21.	Bilaspur, Hamirpur and Una Districts	Himachal Pradesh	Bharat Gas Resources Limited
22.	Bokaro, Hazaribagh and Ramgarh Districts	Jharkhand	Indian Oil Corporation Limited
23.	Giridih and Dhanbad Districts	Jharkhand	GAIL Gas Limited
24.	Chitradurga and Davanagere Districts	Karnataka	Unison Enviro Private Limited
25.	Udupi District	Karnataka	Adani Gas Limited
26.	Ballari and Gadag Districts	Karnataka	Bharat Gas Resources Limited
27.	Bidar District	Karnataka	Bharat Gas Resources Limited
28.	Dakshina Kannada District	Karnataka	GAIL Gas Limited
29.	Ramanagara District	Karnataka	Maharashtra Natural Gas Limited
30.	Kozhikode and Wayanad Districts	Kerala	IndianOil-Adani Gas Private Limited

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1	2	3	4
31.	Malappuram District	Kerala	Indian Oil-Adani Gas Private Limited
32.	Kannur, Kasaragod and Mahe Districts	Kerala and Puducherry	IndianOil-Adani Gas Private Limited
33.	Palakkad and Thrissur Districts	Kerala	IndianOil-Adani Gas Private Limited
34.	Bhopal and Rajgarh Districts	Madhya Pradesh	Consortium of Think Gas Investments PTE Limited
35.	Guna District	Madhya Pradesh	Indian Oil Corporation Limited
36.	Rewa District	Madhya Pradesh	Indian Oil Corporation Limited
37.	Satna and Shandol Districts	Madhya Pradesh	Bharat Gas Resources Limited
38.	Ahmednagar and Aurangabad Districts	Maharashtra	Bharat Gas Resources Limited
39.	Valsad (Except areas already authorized), Dhule and Nashik Districts	Maharashtra and Gujarat	Maharashtra Natural Gas Limited
40.	Latur and Osmanabad Districts	Maharashtra	Unison Enviro Private Limited
41.	Sangli and Satara Districts	Maharashtra	Bharat Gas Resources Limited
42.	Sindhudurg District	Maharashtra	Maharashtra Natural Gas Limited
43.	Angul and Dhekanal Districts	Odisha	Bharat Gas Resources Limited
44.	Sundargarh and Jharsuguda Districts	Odisha	GAIL Gas Limited
45.	Balasore, Bhadrak and Mayurbhanj Districts	Odisha	Adani Gas Limited
46.	Bargarh, Debagarh and Sambalpur Districts	Odisha	Bharat Gas Resources Limited
47.	Ganjam, Nayagarh and Puri Districts	Odisha	GAIL Gas Limited
48.	Jagatsinghpur and Kendrapara Districts	Odisha	Bharat Gas Resources Limited

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1	2	3	4
49.	Jajpur and Kendujhar Districts	Odisha	Bharat Gas Resources Limited
50.	Karaikal and Nagapattinam Districts	Puducherry and Tamil Nadu	Torrent Gas Private Limited
51.	Puducherry District	Puducherry	Consortium of SKN Haryana City Gas Distribution Private Limited and Chopra Electricals
52.	SAS Nagar District (Except areas already authorized), Patiala and Sangrur Districts	Punjab	Torrent Gas Private Limited
53.	Ludhiana District (Except area already authorized), Barnala and Moga Districts	Punjab	Consortium of Think Gas Investments PTE Limited
54.	Jalandhar District (Except areas already authorized), Kapurthala and SBS Nagar Districts	Punjab	Consortium of Think Gas Investments PTE Limited
55.	Barmer, Jaisalmer and Jodhpur Districts	Rajasthan	Consortium of AG and P LNG Marketing PTE Limited and Atlantic Gulf and Pacific
56.	Alwar (Other than Bhiwadi) and Jaipur Districts	Rajasthan	Torrent Gas Private Limited
57.	Kota District (Except area already authorized), Baran and Chittorgarh (Only Rawatbhata Taluka) Districts	Rajasthan	Torrent Gas Private Limited
58.	Bhilwara and Bundi Districts	Rajasthan	Adani Gas Limited
59.	Chittorgarh (Other than Rawatbhata Taluka) and Udaipur Districts	Rajasthan	Adani Gas Limited
60.	Dholpur District	Rajasthan	Essel Gas Company Limited
61.	Kanchipuram District	Tamil Nadu	Consortium of AG and P LNG Marketing PTE Limited and Atlantic Gulf and Pacific

1	2	3	4		
62.	Chennai and Tiruvallur Districts	Tamil Nadu	Torrent Gas Private Limited		
63.	Coimbatore District	Tamil Nadu	Indian Oil Corporation Limited		
64.	Cuddalore, Nagapattinam and Tiruvarur Districts	Tamil Nadu	Adani Gas Limited		
65.	Ramanathapuram District	Tamil Nadu	Consortium of AG and P LNG Marketing PTE Limited and Atlantic Gulf and Pacific		
66.	Salem District	Tamil Nadu	Indian Oil Corporation Limited		
67.	Tiruppur District	Tamil Nadu	Adani Gas Limited		
68.	Bhadradri Kothagudem and Khamman Districts	Telangana	Megha Engineering and Infrastructures Limited		
69.	Jagtial, Peddapalli, Karimnagar and Rajanna Sircilla Districts	Telangana	Indian Oil Corporation Limited		
70.	Jangaon, Jayashankar Bhupalpally, Mahabubabad, Warangal Urban and Warangal Rural Districts	Telangana	Megha Engineering and Infrastructures Limited		
71.	Medak, Siddipet and Sangareddy Districts	Sangareddy Districts Telangana Torrent Gas Limited			
72.	Medchal-Malkajgiri, Ranga Reddy and Vikarabad Districts	Telangana	Megha Engineering and Infrastructures Limited		
73.	Nalgonda Suryapet and Yadadri Bhuvanagiri Districts	Telangana	langana Megha Engineering and Infrastructures Limited		
74.	Gomati District	Tripura	Tripura Natural Gas Company Limited		
75.	West Tripura (Except areas already authorized) District	Tripura	Tripura Natural Gas Company Limited		
76.	Bulandshahr District (Except areas already authorized), Aligarh and Hathras Districts	Uttar Pradesh	Indian Oil-Adani Gas Private Limited		

1	2	3	4		
77.	Allahabad District (Except areas already authorized), Bhadohi and Kaushambi Districts	Uttar Pradesh	Indian Oil-Adani Gas Private Limited		
78.	Amethi, Pratapgarh and Raebareli Districts	Uttar Pradesh	Bharat Gas Resources Limited		
79.	Auraiya, Kanpur Dehat and Etawah Districts	Uttar Pradesh	Torrent Gas Private Limited		
80.	Faizabad and Sultanpur Districts	Uttar Pradesh	Green Gas Limited		
81.	Gorakhpur, Sant Kabir Nagar and Kushinagar Districts	Uttar Pradesh	Torrent Gas Private Limited		
82.	Meerut District (Except areas already authorized), Muzaffarnagar and Shamli Districts	Uttar Pradesh	Indraprastha Gas Limited		
83.	Moradabad (Except areas already authorized) District	Uttar Pradesh	Torrent Gas Private Limited		
84.	Unnao (Except areas already authorized) District	Uttar Pradesh	Green Gas Limited		
85.	Dehradun District	Uttarakhand	GAIL Gas Limited		
86.	Burdwan District	West Bengal	Indian Oil-Adani Gas Private Limited		

# Statement-III

List	of proposed	Geog	graphie	cal A	reas	to	be	covered	under
		10th	round	CGL	) bia	ldin	ıg		

Sl. No. State		Geographical Area		
1.	Andhra Pradesh	Anantpur and Cuddapah Districts, Nellore District		
2.	Andhra Pradesh, Tamil Nadu and Karnataka	Chitoor, Kolar and Vellore Districts		
3.	Bihar	Araria, Purnia, Katihar and Kishanganj Districts, Arwal, Jehanabad, Bhojpur and Buxar Districts, Khagaria, Saharsa and Madhepura Districts, Lakhisarai, Munger and Bhagalpur Districts, Muzaffarpur, Vaishali, Saran and Samastipur Districts		

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Sl. No. State		Geographical Area		
4.	Bihar and Jharkhand	Nawada and Kodarma Districts, Deoghar, Sheikhpura and Jamui Districts		
5.	Haryana	Kaithal District		
6.	Haryana and Punjab	Sirsa, Fatehabad and Mansa (Punjab) Districts		
7.	Jharkhand	Chhatra and Palamu District, Seraikela-Kharsawan District, West Singhbhoom District		
8.	Karnataka	Bagalkot, Koppal and Raichur Districts, Chikmagalur, Hassan and Kodagu Districts, Gulbarga and Bijapur Districts, Mysore, Mandya and Chamarajnagar Districts Uttar Kanada, Haveri and Shimoga Districts		
9.	Kerala	Allapuza, Kollam and Thiruvananthapuram Districts		
10.	Madhya Pradesh	Ashoknagar District, Gwalior (Except already authorized) and Sheopur Districts, Morena District, Raisen, Shajapur and Shehore Districts, Shivpuri District, Sidhi and Singrauli Districts, Ujjain (except area already authorized), Dewas (except area already authorized) and Indore (except area already authorized) Districts		
11.	Madhya Pradesh and Chhattisgarh	Anuppur, Bilaspur and Korba Districts		
12.	Madhya Pradesh and Rajasthan	Jhabua, Banswara, Ratlam and Dungarpur Districts		
13.	Madhya Pradesh and Uttar Pradesh	Jhansi (Except area already authorized), Bhind, Jalaun, Lalitpur and Datia Districts		
14.	Punjab	Firozpur, Faridkot and Muktsa Districts, Hoshiarpur and Gurudashpur Districts		
15.	Rajasthan	Ajmer, Pali and Rajsamand Districts, Jalor and Sirohi Districts		
16.	Uttar Pradesh	Azamgarh, Mau and Balia Districts, Bareilly (Except area already authorized), Pilibhit and Rampur Districts, Basti and Ambedkarnagar Districts, Farukhabad, Etah and Hardoi Districts, Gonda and Barabanki Districts,		

### Written Ans. Std. Ques...

Sl. No	b. State	Geographical Area
		Jaunpur and Ghazipur Districts, Kanpur (except area already authorized), Fatehpur and Hamirpur Districts, Mainpuri and Kannauj Districts, Mirzapur, Chandauli and Sonbhadra Districts, Shahjahanpur and Badaun Districts
17.	Uttar Pradesh and Uttarakhand	Bijnor and Nainital
18.	West Bengal	Darjeeling, Jalpaiguri and Uttar Dinajpur, Howrah (Except Area already authorized) Districts and Hoogly Districts (Except Area already authorized), Nadia (Except Area already authorized) Districts and North 24 Pargana Districts (Except Area already authorized), South 24 Pargana (Except Area already authorized) District.

### Attacks on RTI workers, whistle blowers and social workers

\*97. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of attacks that took place on RTI workers, whistle blowers and social workers during the last three years, the details thereof;

(b) whether NCRB classify these attacks in a different head, if so, the details of the attacks during the last three years as reported by NCRB, if not, the reasons therefor; and

(c) in how many cases FIRs have been registered, chargesheets filed, trials and convictions/acquittals from 2015 onwards, the data thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) National Crime Records Bureau (NCRB) has started collecting data from States/UTs on cases registered and persons arrested for attack on whistle blowers and RTI Activists/Social Activists, for the offence of causing grievous hurt under Sections 325, 326, 326A and 326B of IPC on a monthly basis from 2017 onwards only. However, the data for the year 2017 is not complete for all States/UTs. Data on charge-sheet filing, trial status or conviction is not being maintained by NCRB, at present.